

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 A.M ON 07.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/265/IB/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE APPLICANT : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT : TIFFINS BARYTES ASBESTOS AND PAINTS LTD
UNDER SECTION : 60(5)(C)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	M. L. Ganesh	For 2013	
	Seema Kumar Chakhe For K. Maanthy	For Respondent	 
	VARUDGANAN	RF	

ORDER

Counsel for both the parties are present. Counsel for the Resolution Professional has prayed for time to make final submissions. At request, time is enlarged. Put up on 08.08.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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